NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Pvt Ltd

NAME OF THE RESPONDENT(S)

: Q A Software India Pvt Ltd and 5 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PRITADARSHINI N ALWI Jan Consil for Petition

avorby

2) G.V.MOHAN KUMAR R& NAVEEN KUMAR MULTATE

Course for ResPortats

ORDER

The matter is called today. As seen in the order of this Bench dated 13.7.2017, the matter is posted for 10.08.2017. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc